



CENTRAL ADMINISTRATIVE TRIBUNAL

CHANDIGARH BENCH

**CONTEMPT PETITION NO.060/00018/2020 IN
O.A. No.060/00630/2019**

Chandigarh, this the 25th February, 2020

**HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J)
HON'BLE MS. NAINI JAYASEELAN, MEMBER (A)**

1. Om Prakash Kumar aged 31 years, S/o Shri Shaelesh Kumar Singh R/o Village Mahmadpur Barsima, P.O. Shalehpur, District Nalanda- Bihar – Pin Code – 801306.
2. Jauhar Alam, aged 27 years, S/o Shri Nabi Rasooi R/o Anant Husaain, W/C Nasirganj, Word No. 2, P.O. & P.S. Nasirganj, District Rohtas, Bihar, Pin Code – 821310.
3. Aparajita Bera, aged 27 years D/o Shri Prakash Chandra Bera R/o Village Nandagajin, P.O. Bhogpur, District East Midnadur, West Bengal -721151.
4. Dasaj Majhi aged 40 years S/o Sh. Bhima Majhi R/o Naya Dera, Jahir Tola, Post Office Assurchapal, District Sundergarh, State Odisha, - 769043.
5. Abhinav Rakesh aged 29 years S/o Sh. Jatshankar Lal Das R/o Village Ghoghsar, Post Biraul, District Darbhanga, Bihar – 847203.
6. Amrita PR Majumdar, aged 34 years D/o Late Debdas Majumdar R/o 797, Purba Sinthee Road, Madhugarh, P.O. Ghughudanga, P.S. Dumdum, Kolkata- 700030.
(All applicants are in Group B)

....Petitioners

(BY: MRS. ANUPAMA TAKHI, ADVOCATE)

Versus

1. Sh. Heera Lal Samriya, Secretary, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
2. Dr. Amar Singh, Director General, Department of Labour Bureau, SCO 28-31, Sector 17-A, Chandigarh – 160017.
3. Shri Sunil Chaudhary, Deputy Director General (Scheme) Department of Labour Bureau, SCO 28-31, Sector 17-A, Chandigarh – 160017.



4. Shri B.N. Nanda, Principal Advisor, Ministry of Labour and Employment, Shram Shakti Bhawan, Rafi Marg, New Delhi – 110001.
5. Shri Kailash G. Sharma, Director (Admn.), Department of Labour Bureau, SCO 28-31, Sector 17-A, Chandigarh-160017.

(wrongly typed as Deputy Director in OA)

... .Respondents

O R D E R(Oral)

SANJEEV KAUSHIK, MEMBER (J):

1. Learned counsel submitted that the petitioners be permitted to withdraw this C.P. with liberty to file it afresh with better particulars.
2. The C.P. is disposed of as withdrawn, with the aforesaid liberty. MAs No. 060/00273/2020 and 060/00274/2020 also stand disposed of.

(NAINI JAYASEELAN)
Member (A)

(Sanjeev Kaushik)
Member (J)

Place: Chandigarh
Dated: 25.02.2020

'mw'